

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1837
TO BE ANSWERED ON 27.07.2016**

LAND ACQUISITION FOR DFC

**1837. DR. SANJAY JAISWAL:
SHRI RAJENDRA AGRAWAL:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the process of land acquisition for the Dedicated Freight Corridor (DFC) has been completed so far;**
- (b) if so, the details thereof including Uttar Pradesh;**
- (c) if not, the reasons therefor;**
- (d) whether the Railways has identified the major challenges that are hindering the pace of the project and if so, the details thereof; and**
- (e) the steps being taken by the Railways to find out and implement an amicable solution to the problems of all stakeholders in acquiring land for DFC and expedite the process of land acquisition?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d): No, Madam. Compensation Award for 10125 Hectare out of the total land 11765 Hectare to be acquired has been given on both Eastern and Western Dedicated Freight Corridors(DFC). In Uttar Pradesh out of the total 4198 Hectare of land to be acquired, Compensation Award for 3507 has been given.

The main reasons/challenges in implementation of DFC Project include delay in environmental/forest clearance for land situated in reserve forest/sanctuary, delays in land acquisition, resistance in physical handing over of land by Project Affected Persons mainly demanding higher

compensation and jobs, elimination of level crossing gates by Rail Over Bridge/Rail Under Bridge, shifting of structures/utilization by various public/private bodies coming in the alignment of DFC.

(e): Progress of the Dedicated Freight Corridor (DFC) Project is regularly reviewed. In order to resolve the land acquisition issues regular meetings at the field level, with land owners, their representatives and concerned State Government officials such as Commissioner, District Magistrates are held. Follow up meetings with Chief Secretaries of concerned State Governments are also held. As a result, critical issues affecting work such as land acquisition etc. are identified and resolved.
